

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 620  
(To be answered on the 28<sup>th</sup> November 2024)**

**AIR TRAVEL FACILITIES TO UJJAIN**

**620. SHRI ANIL FIROJIYA**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) the details of steps being taken by the Government to provide air travel facilities to Ujjain in view of the increasing number of pilgrims and tourists;
- (b) the efforts being made to enhance fast and convenient transportation facilities from Indore airport to Ujjain;
- (c) whether any proposal is under consideration to facilitate direct and fast bus or taxi services to Ujjain from the Indore airport; and
- (d) if so, the details thereof?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a) & (b): Ujjain airstrip, Madhya Pradesh(MP) is available in the list of unserved airstrips in the Regional Connectivity Scheme - Ude Desh Ka Aam Nagrik (RCS-UDAN). As per provisions in the Scheme, revival/upgradation of unserved & underserved airports shall be done upon its identification through a valid bid & award to the SAO (Selected Airline Operator). During UDAN 5.2 Round of bidding specially meant for small aircraft (20 seaters & below aircraft), bid was received for route connecting Ujjain to Bhopal with 8-seater type of aircraft. However, State Govt. of Madhya Pradesh vide its letter dated 21.02.2024 has not consented for Ujjain to be developed under the UDAN scheme 5.2 stating that a separate proposal was sent earlier to develop it to a bigger airport. Therefore, bids associated with Ujjain were not considered for award.**

**In the latest letter dated 04.11.2024 of Govt of MP has expressed their willingness to provide land free of cost for IFR, A320 type development and further mentioned that AAI (Airports Authority of India) will be the executing Authority and expressed that necessary MoU/Agreements shall be signed by Govt of MP as & when required by AAI.**

**(c) & (d): No such proposal is being considered in the Ministry of Civil Aviation.**

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